

Persons belonging to Scheduled Castes and Scheduled Tribes served as High Commissioners and Ambassadors

4556. SHRI RAMCHANDRA VEERAPPA : Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of persons belonging to the Scheduled Castes and Scheduled Tribes who have served as High Commissioners and Ambassadors during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

Scheduled Castes	—	Three
Scheduled Tribes	—	Nil

Development of Kirburu Hill top area in Orissa for Kirburu township

4557. SHRI P. K. DEO : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the National Mineral Development Corporation had written to Government the of Orissa to clear and develop the Hill top of the Kiriburu area on Orissa side for the Kiriburu township;

(b) whether the Government of Orissa had already taken steps to develop that area; and

(c) if so, when this area will be developed and when the township will grow ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) :
(a) The National Mineral Development Corporation had requested the Govt. of Orissa for the grant of surface rights in the land lying on Orissa side at Hill-Top, which have been granted.

(b) and (c). Government of Orissa has not taken any steps to develop the

area so far. However, National Mineral Development Corporation has already constructed 60 Nos. quarters and provided allied facilities.

मध्य प्रदेश में भूमिगत जल के लिए सर्वेक्षण

4558. श्री ग० ख० बीक्षित : क्या पेट्रोलियम तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में भारतीय भूगर्भीय सर्वेक्षण द्वारा अब तक सर्वेक्षण किए गये कुल क्षेत्र में से ऐसी भूमि कितनी है। जहां भूमिगत जल उपयुक्त नहीं पाया गया और इस प्रकार कितने प्रतिशत भूमि का सर्वेक्षण किया गया ; और

(ख) इस संबंध में मध्य प्रदेश में समस्त भूमि का कब तक सर्वेक्षण किये जाने की संभावना है ?

पेट्रोलियम तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री नीतिराज सिंह चौधरी) : (क) और (ख). मध्य प्रदेश में जल की उपयुक्तता की कोई समस्या नहीं है, और इसलिए मध्य प्रदेश में जहां भूमिगत-जल उपयुक्त नहीं पाया गया है वहां सर्वेक्षित भूमि की प्रतिशतता का प्रश्न नहीं उठता है। तथापि भूवैज्ञानिक जानकारी के आधार पर, भारतीय भूवैज्ञानिक सर्वेक्षण द्वारा मध्य प्रदेश में अब तक किये गए भूमितल जल अन्वेषणों का व्यौरा विवरण में दिया गया है जो सभा पटल पर रख दिया गया है [मन्त्रालय में रखा गया। देखिये संख्या LT—4570/70]

Bonus Demand of Workers of Hindustan Antibiotics Limited

4559. SHRI ESWARA REDDY : Will the Minister of PETROLEUM AND

CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether workers of the Hindustan Antibiotics Limited had demanded 20 per cent bonus for 1969-70 ;

(b) whether Government have accepted the demand ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes, Sir.

(b) and (c). The Company is competent to deal with the case. It is understood that an agreement has been reached between the Company and the Sangh under which bonus at the rate of 17% of salaries/wages is payable for the year 1969-70.

Reorganisation of Geological Survey of India

4560. **SHRI M. SUDARSANAM :** Will the Minister of **PETROLEUM AND CHEMICALS AND MINES AND METALS** be pleased to state :

(a) whether the reorganisation of Geological Survey of India has been proposed ; and

(b) if so, what is the object and the salient features of the reorganisation ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) : (a) and (b). Several suggestions have been made in the report of the Estimates Committee to make the organisation of Geological Survey of India more efficient in the discharge of its functions. These suggestions are under examination.

Meanwhile the Committee on Organisation of Scientific Research (COSR) is examining the organisation of Geological Survey of India and its report is expected shortly. In the light of this and the recommendations of the Estimates Committee, a view would be taken shortly on the

reorganisation of Geological Survey of India.

Explosive Scandal in Explosives Factory

4561. **SHRI SURAJ BHAN :** Will the Minister of **DEFENCE** be pleased to state :

(a) whether the attention of Government has been drawn to the news-item under the heading 'Explosive Scandal in Explosives Factory' in the *Blitz Weekly* dated the 18th April, 1970 ;

(b) whether the matter has been investigated and if so, the result thereof ; and

(c) who are responsible (both officials and non-officials) for the scandal and what action has been taken or is going to be taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P.C. SETHI) : (a) Yes, Sir.

(b) Yes, Sir. The investigation revealed that there was no substance in any of the points made out in the report:

(c) Does not arise.

Frustration among Architectural Draftsmen in C.P.W.D.

4562. **SHRI RAM CHARAN :** Will the Minister of **HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT** be pleased to refer to the reply given to Unstarred Question No. 8403 on the 4th May, 1970 and state :

(a) whether the Department has taken any steps to redress the grievances of Architectural Draftsmen ;

(b) if not, the reasons therefor and whether frustration still prevails amongst them ;

(c) whether the pressing demand of revision of Pay Scales is not acceded to although other offices such as Ministry of